GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO.*22 TO BE ANSWERED ON THE 26TH APRIL, 2016/VAISAKHA 6, 1938 (SAKA)

VIOLENCE IN J&K

*22. SHRI HARISH MEENA: SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of incidence of violence in J&K including attacks on non-Kashmiri students in the National Institute of Technology, Srinagar and if so, the details thereof;

(b) whether the Government has asked for detailed report on these incidences and if so, the details thereof; and

(c) the action taken by the Government in this regard along with the measures taken to check recurrence of such incidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*22 FOR 26.04.2016.

- (a) to (c): Yes, Madam. Details are as under:-
- (i) Two FIRs, No. 43/2016 u/s 147, 148, 149, 427, 323 RPC and No.
 45/2016 u/s 147, 148, 149, 336, 323, 353 RPC have been registered at
 Police Station, Nageen, Srinagar.
- (ii) State Government ordered a Magisterial Enquiry to enquire into the incident at National Institute of Technology (NIT) Srinagar.
- (iii) A three-member team of Ministry of Human Resource Development (MHRD) visited NIT to assess the situation.
- (iv) NIT, Srinagar constituted a fact finding committee to look into the circumstances leading to the incident and a committee headed by a Senior Professor for addressing student grievances.
- (v) State Government has established a 24x7 helpline at P/S Nageen,
 Srinagar to address security concerns of students at NIT.
- (vi) Adequate security has been provided to the NIT campus.
- (vii) A joint mechanism between Administration, Police and NIT has been put in place to pre-empt any such incident in future.

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